

ITEM NO.21

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 54/2024

SAVE MON REGION FEDERATION & ANR.

Petitioner(s)

VERSUS

THE STATE OF ARUNACHAL PRADESH & ORS.

Respondent(s)

Date : 17-02-2026 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE N.V. ANJARIA

For Petitioner(s) :Mr. Prashant Bhushan, AOR
Ms. Neha Rathi, Adv.
Ms. Kajal Giri, Adv.

For Respondent(s) :Mr. Tushar Mehta, Solicitor General (NP)
Mr. K M Nataraj, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Madhav Sinhal, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Aaditya Shankar Dixit, Adv.
Mr. Santosh Kumar, Adv.
Mr. Sarthak Karol, Adv.
Mr. Himanshu Satija, Adv.
Mr. Aman Mehta, Adv.

Mr. Rauf Rahim, Sr. Adv.
Mr. Anil Shrivastav, A.A.G./AOR
Ms. Avni Shrivastav, Adv.
Mr. Mohsin Rahim, Adv.
Mr. Ali Asghar Rahim, Adv.

Mr. K.M. Nataraj, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Mr. Vinayak Sharma, Adv.
Mr. Anuj Udupa, Adv.
Mr. Anmol Chandan, Adv.
Mr. Disha Thakkar, Adv.

Mr. K.M.Nataraj, A.S.G.
Mr. Vinayak Sharma, Adv.

Mr. Anuj Udupa, Adv.
Mr. Anmol Chandan, Adv.
Mr. Alabhya Dhamija, Adv.
Ms. Disha Thakkar, Adv.
Mr. Amrish Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Orders/Judgment reserved.

Brief written submissions by the parties may be
filed within two weeks from today.

(NEETU KHAJURIA)
ASST.REGISTRAR-CUM-PS

(RANJANA SHAILY)
ASSISTANT REGISTRAR